

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICAL AND PETRO CHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) and (d) To the extent information is available brief specifications of the machinery added during 1981 to 1983 are as follows:

1981

1. Sparkler Scavenger Filter
2. Diosna Mixer Model P 400 A
3. Gansons Planetary Mixer.

1982

1. Oscillating Granulator
2. 200 kg. sapphire fluid bed Drier
3. Elecx, STD Pressed Steel Tanks.

1983

1. Cadpress Rotary Tablet Machint
2. S.S. Storage Tanks 400 ltr. 2 tanks.

(b) and (c) These details are not available.

(e) and (f) According to the company these additions were either replacements/ balancing equipments for which Government's approval was not required.

HBJ Pipeline Project

1489. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state when almost all the Gas pipelines in the world make use of Industrial Engine driven Gas Compressors and no aeroderivative has ever been used even on single pipeline project, the reasons for which the Gas Authority of India Limited (GAIL) in their tender specifications for HBJ Pipeline Project had given specific requirement for Aeroderivative Engine for Gas Compressors which will put a big question mark on reliable and continuous operation of HBJ pipeline?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): In the global

tender floated by GAIL for the work of laying of the HBJ gas pipeline, the bidders were asked to offer quotations for both Industrial and Aeroderivative types of machines for use in the compressor stations. The bids received are in the process of evaluation.

Supply of more gas from Bombay High to Maharashtra

1490. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Maharashtra Government have asked the Central Government for the supply of more gas from Bombay High for augmenting power generation at Uran; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) In 1983, the Ministry of Petroleum & Natural Gas informed Maharashtra State Electricity Board that associated gas will be supplied to them subject to excess associated gas being available, and purely on a fallback basis. Accordingly surplus associated Bombay High gas is being supplied subject to availability, and purely on a fall-back basis, after meeting the requirements of the priority consumers like fertilizers.

Demand recession in small and medium paper industry

1491. SHRI SATYA PRAKASH
MALAVIYA:
SHRI SUSHIL CHAND
MOHUNTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the small and medium paper in-

dustry in the country is facing demand recession and that it is becoming increasingly difficult for them to market their production;

(b) whether it is a fact that despite the demand recession, Government continues to import lakhs of tonnes of newsprint annually, if so, what are the reasons therefor; and

(c) what steps are contemplated by Government to stabilise the paper industry in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and b) The production of paper and paper board in the country at present more or less matches consumption. Since, however, the production of newsprint is not adequate to meet the demand for this item, imports have to be resorted to.

(c) The following fiscal and other concessions have been extended to enable the paper industry to increase production and capacity utilisation:—

- (1) New units commissioned between 1.4.79 and 31.3.1987 are exempted from excise duty up to 50 per cent for 5 years.
- (2) Paper containing not less than 75 per cent by weight of bagasse is exempted from whole of excise duty.
- (3) Small paper mills utilising unconventional raw materials are eligible for excise concession to the extent of 50 per cent.
- (4) Import of wood pulp, chips and waste paper placed under OGL and customs duty thereon waived.
- (5) Import of wood log placed on OGL and concessional customs duty charged.
- (6) Flexibility allowed to the industry to manufacture and variety of paper/paper-board within the overall licensed capacity.

- (7) The requirement of Industrial license has been dispensed with in the case of manufacture of writing, printing and wrapping paper from agricultural residue, waste and bagasse and manufacture of cotton seed linter pulp.

Computerising Court Management

1492. SHRI K. VASUDEVA PANICKER: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to computerise court management in the country; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b) The matter is receiving the attention of the Government.

EIOB digital telephone exchanges

1493. SHRI DHULESHWAR MEENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have decided to modify the French EIOB digital telephone exchanges to improve their working and to suit them to Indian conditions;

(b) if so, the broad outlines of the modifications sought to be made and to make the EIOB exchange equipment workable in the Indian environment;

(c) the joint programmes formulated with the French counterparts for the production and testing of components at the Indian Telephone Industries and training of Indian personnel in handling of this highly sophisticated technique; and

(d) whether the Department of Telecommunications is likely to shed some of the tasks with a view to concentrating its attention on introducing new technologies and methods and if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA):